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Title: Regarding condition imposed by G-8 countries on transfer of enrichment and reprocessing items to India.

SHRI BASU DEB ACHARIA (BANKURA): Madam Speaker, the House was told a number of times when there was discussion on the Indo-Nuclear Deal that the waiver or exemption would be clean, without any condition. We expressed our apprehension that the United States of America would impose conditions because they had been trying since long to bring our country within the NPT or the CTBT.

There is a consensus in the country and there is a consensus in the House that India would not be party to an agreement, which is discriminatory. But Madam, in the Group-8 Summit, which was held in L'Aquila, Italy, these Group-8 countries have decided to impose a condition in regard to sale of enrichment and reprocessing items; and they have linked the sale of enrichment and reprocessing items with the signing of the Non-Proliferation Treaty.

I would like to know from the Government about its stand. When the Prime Minister was attending the Group-8 Summit as a guest, whether this issue was raised.

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\*Not Recorded.

After the Agreement was signed, we were told, the House was told that the waiver would be clean. Now, how the condition is being imposed? I demand that when the Prime Minister makes a statement on Group-8 Summit, he should clarify in regard to the condition which is being imposed on our country in regard to sale of enrichment and reprocessing items, which is being linked with signing of Non-Proliferation Treaty. This is insult to our country.

MADAM SPEAKER: Please conclude.

SHRI BASU DEB ACHARIA : I demand a clarification from the Government.

**श्रीमती सुषमा स्वराज (विदिशा):** महोदया, मैं अपनी पूरी पार्टी को इसके साथ संबद्ध करती हूँ और यह मांग करती हूँ कि प्रधानमंत्री इस पर एक स्टेटमेंट दें। आपसे यह अनुरोध करती हूँ कि उस स्टेटमेंट पर यहां चर्चा कराएँ क्योंकि यह बहुत बड़ा विषय है। प्रधानमंत्री को इस पर स्यूमोटो स्टेटमेंट आना चाहिए और इस पर हम पूरी तरह से चर्चा चाहते हैं। मैं अपनी पूरी पार्टी को इससे संबद्ध करती हूँ।

SHRI BASU DEB ACHARIA : Madam, let there be a discussion.

\*m03

**डा. मुरली मनोहर जोशी (वाराणसी):** यदि इस पर सरकार का रिस्पोंस मिल जाए तो बेहतर है क्योंकि यह देश की सोवरनिटी से जुड़ा हुआ सवाल है। यहां पार्लियामेंटरी अफेयर्स मिनिस्टर मौजूद हैं।...*(व्यवधान)*

SHRI BASU DEB ACHARIA : The Government should respond. This is very important. ...*(Interruptions)*

MADAM SPEAKER: The Minister is going to say something, please.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
Madam, I will bring to the notice of the hon. Prime Minister the statement made by Shri Basu Deb Acharia.